

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 2691
ANSWERED ON 11.08.2026

PM-KUSUM IN CHHATTISGARH

2691. SHRI DEVENDRA PRATAP SINGH

WILL THE MINISTER OF NEW AND RENEWABLE ENERGY BE PLEASED TO
STATE:

- (a) whether the PM-KUSUM scheme has successfully achieved massive solarization of agricultural pumps across Chhattisgarh;
- (b) the details of off-grid solar pumps installed for tribal farmers in Financial Year 2025-26;
- (c) whether this historic green initiative has eliminated diesel dependency and provided reliable daytime irrigation; and
- (d) the resulting boost to crop yields, farmer incomes, and the State's carbon footprint reduction?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER
(SHRI SHRIPAD YESSO NAIK)

(a) PM KUSUM is a demand-driven scheme, and capacities are allocated based on the demand raised by the state and milestones achieved. The responsibility of beneficiary selection and implementation is of the State Implementing Agency (SIA).

As per the demand raised by the state, total of 10,532 pumps are allocated to the state of Chhattisgarh for solarization of agriculture pumps under Component C of the scheme. As on 31.07.2026, the state has reported solarization of only 622 agriculture pumps.

(b) Under PM KUSUM, no allocation exists with the state of Chhattisgarh for installation of off grid solar pumps.

(c) & (d) The SIA for the state of Chhattisgarh has reported that Component A and C of the PM KUSUM Scheme has provided the multiple benefits like availability of daytime power for irrigation, additional income opportunities for farmers by sale of power to DISCOM etc.

The SIA has reported the accrued income for Rs 5.29 Cr, till June 2026, in farmer's account through sale of electricity under Component A. With the implementation of the scheme, the state has carbon footprint reduction of 14,100 tons, till June 2026.
